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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

D.A./T.A. No. 1286 1987.
HL Kapoor Applicant(s).
UO9 Versus
Repondent(s).

SL.No.	Date	Orders
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6-4-90

DR

None present for both parties.

Fix for orders on 12-7-90 before court-
~~for orders~~ and inform the both
parties and applicant's counsel

BR

Notice issued to
both the parties and
applicant's counsel
by Regd post for 12-7-90
No undeliver notice
has been received
so far

Submitted

28/6/90

12/7/90

Hon' Mr D.K. Agrawal, J.M.

Hon' Mr K. Obayya, A.M.

None appears for the petitioner despite notice.
The petition is dismissed for want of prosecution
without any order as to costs.

A.M.

J.M.

(sns)

20-7-90 -

Copy of order served

P.T.O.